

Combating Terrorism

*215. SHRI R. SAMBASIVA RAO :
DR. T. SUBBARAMI REDDY :

Will the PRIME MINISTER be pleased to state:

(a) whether India and Bangladesh have decided to root out terrorism between the two countries;

(b) whether the Bangladesh Foreign Minister recently visited India and had discussions with the Indian Government;

(c) if so, whether the Bangladesh authorities in the recent past have taken steps to demolish militant sanctuaries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) to (d) : Matters relating to terrorism have been discussed with the Government of Bangladesh within the overall framework of discussions on security related issues between the two countries. Bangladesh and India have agreed to work together to counter terrorism and have stated that they would not permit their respective territories to be used for any activities targetted against the other.

2. The Foreign Minister of Bangladesh visited India on 20-24 April 1998 as a Special Envoy of the Prime Minister of Bangladesh. During his discussions, the Foreign Minister of Bangladesh reiterated that his Government would not allow Bangladesh territory to be used for anti-India activities.

Per Capita Amount

*216. SHRI S.S. OWAISI : Will the PRIME MINISTER be pleased to state:

(a) the per capita amount allocated for agricultural and rural development during each of the last three years;

(b) the amount sought by State Governments and approved by Planning Commission for this purpose during the above period, State-wise;

(c) whether the State Governments have been allocated less amount; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) The total Plan outlay of the States are decided through mutual discussions between the Deputy Chairman, Planning Commission and the respective Chief Ministers/ Governors keeping in view the availability of resources which consist of Central support and States' own resources. The sector-wise allocations within the total plan outlay are proposed by the States and finalised in consultation with the Planning Commission keeping in view their priorities and the overall objectives of the Five Year Plans and these are not decided on a per capita basis. Therefore, the question of allocating less outlays for particular sectors to the States does not arise. A Statement-I indicating the State-wise allocations for Agriculture and Rural Development for the State plans as decided on the basis of mutual discussions for the years 1995-96, 1996-97 and 1997-98 is enclosed. State-wise outlays for Agriculture and Rural Development sectors divided by respective population of the States for the census year 1991 are shown in the attached Statement-II. Besides the outlays for different sectors for the State Plans, outlays are also allocated for Central Ministries on the basis of inter se priority of different sectors and total resource availability in consultation with the concerned Ministries. These outlays are also not decided on a per capita basis. The details of Central sector outlay for Agriculture and Rural Development sectors during the last three years are in the attached Statement-III.

Statement-I

Annual Plans—1995-96 to 1997-98—Originally Approved Outlay for State Plans

(Rs. in Crore)

Sl. No.	States/UTs	Agriculture & Allied Activities			Rural Development		
		1995-96	1996-97	1997-98	1995-96	1996-97	1997-98
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	72.00	64.48	128.40	143.00	241.96	230.00
2.	Arunachal Pradesh	49.70	52.14	60.81	19.38	20.18	23.93

1	2	3	4	5	6	7	8
3.	Assam	166.00	159.53	162.88	96.00	132.41	131.28
4.	Bihar	155.43	80.58	92.28	385.56	726.68	826.41
5.	Goa	11.19	11.91	8.79	3.15	3.06	2.70
6.	Gujarat	189.48	255.72	317.62	167.17	182.55	200.59
7.	Haryana	89.64	108.80	105.13	34.27	35.42	57.00
8.	Himachal Pradesh	107.69	121.85	132.84	25.32	39.19	48.60
9.	Jammu & Kashmir	110.11	117.65	152.00	32.44	44.69	60.37
10.	Karnataka	237.35	254.46	208.93	190.55	276.41	232.18
11.	Kerala	207.25	243.20	207.27	76.00	191.19	91.56
12.	Madhya Pradesh	213.83	319.95	337.93	314.04	317.68	379.59
13.	Maharashtra	435.72	535.57	313.14	488.57	1002.95	717.42
14.	Manipur	26.63	24.85	26.58	12.97	11.17	11.73
15.	Meghalaya	38.12	40.37	40.37	18.30	21.25	21.57
16.	Mizoram	21.90	24.98	28.48	37.35	39.15	38.45
17.	Nagaland	21.10	21.10	22.63	34.14	39.45	41.12
18.	Orissa	170.83	135.06	121.61	185.28	220.02	132.89
19.	Punjab	107.89	104.79	74.12	46.48	100.72	109.33
20.	Rajasthan	317.40	314.58	316.98	196.74	276.36	287.25
21.	Sikkim	19.42	21.80	37.80	9.76	10.22	10.04
22.	Tamil Nadu	265.65	334.27	342.75	145.10	302.23	437.55
23.	Tripura	47.58	36.50	33.29	35.55	32.72	72.79
24.	Uttar Pradesh	396.07	504.10	510.45	459.93	1047.33	857.06
25.	West Bengal	102.78	119.58	150.58	154.93	254.60	254.95
Total (States)		3580.76	4007.82	3933.66	3311.98	5569.59	5276.36

Statement-II*State-wise Outlays Divided by Respective Population of the States for the Census year 1991**(in Rupees)*

Sl. No.	States/UTs	Annual Plan—1985-86		Annual Plan—1996-97		Annual Plan — 1997-98	
		Agriculture & Allied Activities	Rural Development	Agriculture & Allied Activities	Rural Development	Agriculture & Allied Activities	Rural Development
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	11	20	10	36	19	34
2.	Arunachal Pradesh	570	222	598	231	697	274
3.	Assam	74	43	71	59	72	58
4.	Bihar	18	44	9	84	11	95
5.	Goa	95	27	101	26	75	23
6.	Gujarat	46	40	62	44	76	48
7.	Haryana	54	21	66	21	63	34
8.	Himachal Pradesh	207	49	234	75	255	93
9.	Jammu & Kashmir	142	42	151	57	195	78
10.	Karnataka	52	42	56	61	46	51
11.	Kerala	71	26	83	65	71	31
12.	Madhya Pradesh	32	47	48	48	51	57
13.	Maharashtra	55	61	67	126	39	90
14.	Manipur	144	70	134	60	144	63
15.	Meghalaya	213	102	226	119	226	121
16.	Mizoram	314	536	358	562	409	552
17.	Nagaland	173	279	173	323	185	336
18.	Orissa	54	58	42	69	38	42
19.	Punjab	53	23	51	49	36	54
20.	Rajasthan	72	44	71	62	72	65
21.	Sikkim	473	237	530	249	920	244
22.	Tamil Nadu	47	26	60	54	61	78
23.	Tripura	171	128	131	118	120	262
24.	Uttar Pradesh	28	33	36	75	38	61
25.	West Bengal	15	23	17	37	22	37
Total (States)		80	66	88	98	93	97

Statement-III**Central Sector Outlays for Agriculture and Rural Development**

Year	(Rs. in crore)
	Central Sector (BE) (including all UTs)
1	2
AGRICULTURE & ALLIED ACTIVITIES	
1995-96	2144.00
1996-97	2080.47
1997-98	2050.42
RURAL DEVELOPMENT	
1995-96	8310.00
1996-97	8692.00
1997-98	9095.70

[Translation]

Irrigation Facilities in Hilly Areas

*217. SHRI BHERU LAL MEENA : Will the PRIME MINISTER be pleased to state:

(a) whether any scheme is under the consideration of the Government for providing irrigation facilities in the hilly areas of the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) There are no major & medium irrigation projects under the consideration of the Union Government in the hilly areas. So far as the Minor Irrigation Schemes are concerned, such schemes do not require clearance from the Union Government and they are planned, funded and executed by the State Governments. The details of such minor irrigation schemes are, therefore, not maintained by the Central Government.

Technology Mission on Dairy Development

*218. SHRI V.K. KHANDELWAL : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have introduced technology mission on dairy development;

(b) if so, details thereof, State-wise;

(c) the progress made in the dairy sector since introduction of technology mission, State-wise;

(d) the steps taken by the Government to get the desired results from this mission;

(e) funds allocated/spent during the last three years for this mission, State-wise; and

(f) efforts being made to bring remaining States/Union Territories under the purview of technology mission for the improvement of Dairy industry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes Sir.

(b) The Technology Mission on Dairy Development (TMDD) was introduced in the following sixteen states/UTs:

Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Pondicherry, Punjab, Rajasthan, Tamilnadu, Uttar Pradesh, West Bengal. The major programmes initiated by the mission are strengthening of frozen semen stations, establishing linkages for providing animal breeding and health services, establishing communication facilities (Phones) in government veterinary dispensaries, liquid nitrogen storage and delivery system, fodder seed production programme and training of government officers.

(c) Cumulative progress made in dairy sector for the period upto 31.3.98 for key items, Statewise, is given in Statement-I.

(d) The Government of India had sanctioned Rs. 33.58 crores during the 8th Five Year Plan period and Rs. 3.98 crore during 1997-98 for implementing different components of the mission. The Empowered Committee of the mission chaired by the Cabinet Secretary, Government of India, constantly reviewed the progress of the mission implementation.

(e) Statement-II of funds allocated and released during last three years i.e., 1995-96, 1996-97 and 1997-98 is given.

(f) The TMDD was introduced in 16 major States/UT which had comparatively better potential for faster dairy development. Other States/UTs were offered other dairy development schemes.